

(ii) Annual Report of the Air India for the year 1976-77. [Placed in Library. See No. LT-1964/78].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 15 of the Air Corporations Act, 1953:—

(i) Certified Accounts of the Indian Airlines for the year 1976-77 together with the Audit Report thereon.

(ii) Certified Accounts of the Air India for the year 1976-77 together with the Audit Report thereon. [Placed in Library. See No. LT-1965/78].

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) and (3) above. [Placed in Library. See No. LT-1966/78].

(5) A copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

(a) (i) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1977-78.

(ii) Summary of Actuals for the year 1975-76, Budget Estimates and Revised Estimates for the year 1976-77 and Budget Estimates for the year 1977-78, under Capital of Indian Airlines. [Placed in Library. See No. LT-1967/78].

(b) (i) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1977-78.

(ii) Summary of Actuals for the year 1975-76, Budget Estimates and Revised Estimates for the year 1976-77 and Budget

Estimates for the year 1977-78, under Capital of Air India.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at item (5) above. [Placed in Library. See No. LT-1968/78].

ANNUAL REPORT OF COFFEE BOARD FOR 1976-77, AND NOTIFICATIONS UNDER CARDAMOM ACT AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1976-77. [Placed in Library. See No. LT-1969/78].

(2) A copy of the Cardamom (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 345 in Gazette of India dated the 11th March, 1978 under sub-section (3) section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-1970/78].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Automobile Spares, Components and Accessories (Quality Control and Inspection) Amendment Rules, 1978, published in Notification No. S.O. 717 in Gazette of India dated the 11th March, 1978.

(ii) The Export of Silver Plated Wares (Inspection) Rules, 1978, published in Notification No. S.O. 719 in Gazette of India dated the 11th March, 1978. [Placed in Library. See No. LT-1971/78].